

SCHEDULE-II**[See Rule 3(2)]****Form 1****List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	158/2023	M/S Vistaar Financial Services Private Limited vrs Ballabh Bhol	MD. Riaz	9439504593	advmdirfan82@gmail.com	23.06.2023	23.06.2023
			159/2023	M/S Vistaar Financial Services Private Limited vrs Bikram Roul	MD. Riaz	9439504593	advmdirfan82@gmail.com	23.06.2023	23.06.2023
			160/2023	M/S Vistaar Financial Services Private Limited vrs Smruti Ranjan Behera	MD. Riaz	9439504593	advmdirfan82@gmail.com	23.06.2023	23.06.2023
			161/2023	M/S Vistaar Financial Services Private Limited vrs Basant Moharana	MD. Riaz	9439504593	advmdirfan82@gmail.com	23.06.2023	23.06.2023

3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	1. C.S. 18/2023	Punjab National Bank Vrs. M/s. Ashok Store	Rama Chandra Pasupalak	9337501188	NA	21.06.2023	21.06.2023
			2. C.S. 19/2023	Bank of Baroda Vrs. M/s. J.B. Enterprises	Rama Chandra Pasupalak	9337501188	NA	26.06.2023	26.06.2023
			3. C.S. 20/2023	Bank of Baroda Vrs. M/s. Anadi Food Products	Rama Chandra Pasupalak	9337501188	NA	26.06.2023	26.06.2023
			4. C.S. 21/2023	Bank of Baroda Vrs. M/s. Roshni Traders	Rama Chandra Pasupalak	9337501188	NA	26.06.2023	26.06.2023
			5. C.S. 22/2023	Bank of Baroda Vrs. M/s. Sneha Traders	Rama Chandra Pasupalak	9337501188	NA	26.06.2023	26.06.2023
			6. C.S. 23/2023	Union Bank of India Vrs. Smt. M.Padmabati	Rama Chandra Pasupalak	9337501188	NA	26.06.2023	26.06.2023
			7. I.A. 01/2023	Sri Jagannath Mahankuda Vrs. Smt. Pandi Gouda	Sanjaya Kumar Nayak	9348558940	NA	19.06.2023	19.06.2023
			8. C.M.A. 01/2023	Smt. Pelaka Basanti Vrs. The CEO, Sahara E-Shine	Mahendra Prakash Singh	7077700167	NA	21.06.2023	21.06.2023
			9. E.P. 07/2023	SIEMENS Healthcare Pvt. Ltd. Vrs. M/s. NOBLE Enterprises	Debasis Sadangi	9937185800	NA	23.06.223	23.06.2023
			10. E.P. 08/2023	M/s. Shriram Transport Finance Co. Ltd. Vrs. Bhagaban Swain & Another	Deepak Kumar Sukla	9437361700	NA	29.06.2023	29.06.2023
			11. E.P. 09/2023	M/s. Shriram Transport Finance Co. Ltd. Vrs. Praphulla Jena & Another	Deepak Kumar Sukla	9437361700	NA	29.06.2023	29.06.2023

			12. E.P. 10/2023	M/s. Shriram Transport Finance Co. Ltd. Vrs. Ajit Kumar Nayak & Another	Deepak Kumar Sukla	9437361700	NA	29.06.2023	29.06.2023
			13. E.P. 11/2023	M/s. Shriram Transport Finance Co. Ltd. Vrs. Dhruva Charan Sethy & Another	Deepak Kumar Sukla	9437361700	NA	29.06.2023	29.06.2023
			14. E.P. 12/2023	M/s. Shriram Transport Finance Co. Ltd. Vrs. Lingaraj Pollai & Another	Deepak Kumar Sukla	9437361700	NA	29.06.2023	29.06.2023
			15. E.P. 13/2023	M/s. Shriram Transport Finance Co. Ltd. Vrs. Sanjay Nahak & Another	Deepak Kumar Sukla	9437361700	NA	29.06.2023	29.06.2023
			16. E.P. 14/2023	M/s. Shriram Transport Finance Co. Ltd. Vrs. Banita Pradhan & Another	Deepak Kumar Sukla	9437361700	NA	29.06.2023	29.06.2023
			17. E.P. 15/2023	M/s. Shriram Transport Finance Co. Ltd. Vrs. Janardhan Padhi & Another	Deepak Kumar Sukla	9437361700	NA	29.06.2023	29.06.2023
			18. E.P. 16/2023	M/s. Shriram Transport Finance Co. Ltd. Vrs. Narayan Goud & Another	Deepak Kumar Sukla	9437361700	NA	29.06.2023	29.06.2023
			19. E.P. 17/2023	M/s. Shriram Transport Finance Co. Ltd. Vrs. Dhruva Charan Sethy & Another	Deepak Kumar Sukla	9437361700	NA	29.06.2023	29.06.2023

			20. E.P. 18/2023	M/s. Shriram Transport Finance Co. Ltd. Vrs. Krushna Chandra Nayak & Another	Deepak Kumar Sukla	9437361700	NA	29.06.2023	29.06.2023
			21. E.P. 19/2023	M/s. Shriram Transport Finance Co. Ltd. Vrs. Bijaya Pradhan & Another	Deepak Kumar Sukla	9437361700	NA	29.06.2023	29.06.2023
			22. E.P. 20/2023	Sundaram Finance Ltd. Vrs. Puspalata Sahu & 02 Others	Deepak Kumar Sukla	9437361700	NA	30.06.2023	30.06.2023
			23. E.P. 21/2023	Sundaram Finance Ltd. Vrs. Sanjaya Kumar Biswal & 02 Others	Deepak Kumar Sukla	9437361700	NA	30.06.2023	30.06.2023
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn.No.200 of 2023	Prabhat Kumar Mishra vrs Rail India Technical and Economics service Ltd.and others	Adv. N.Jujharsingh and associates	13.03.2023	22.06.2023
			Exn.199 of 2023	Prabhat Kumar Mishra vrs Rail India Technical and Economics service Ltd.and others	Adv. N.Jujharsingh and associate	13.03.2023	22.06.2023
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S No.49 of 2022	AABSyS information Technology Pvt. Ltd.Vrs. Sushant Kumar Kabi and others	Mr. S. Samal vrs. Sri N.K Sahoo and Sri B.B Mishra and associates	09.03.2022	26.06.2023
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6**Contested commercial cases disposed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S No.18/2022	Punjab and Sind Bank vrs Shri Smruti Ranjan Barishal and others	Sri Rabindranath Das and his associates vrs sri Rabindra kumar Routray and his associates	08.02.2022	-	30.06.2023	507 days	Decreed on contest against the defendants	-	-	-

2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	C.S 09/2016	Utkal Bank Vrs Rajendra Prasad Acharya & others	Sri R.Ch Pasupalak Vrs. Sri Narayan Muni	29.01.2016	NA	26.06.2023	7 years & 4 months	contest	-	-	U/s 7 rule-1(2) CPC
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	C.S No-19/2018	Canara Bank Sbp vrs Saroj kumar Naik	Asish Kumar Pattnaik Budhadev Sahu	15.1.18	No	29.6.23	-	contested	-	-	Order 7,Rule-1

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	4481	77	54	4504	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1351	16	04	1363	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	154	48	06	196	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	264	19	06	277	
TOTAL			6250	160	70	6340	